

UNISHIRE HOUSING LLP**LIST OF CLAIMANTS UNDER LIQUIDATION PROCESS - SECURED FINANCIAL CREDITORS AS ON 18-03-2026**

S.NO	NAME OF THE CLAIMANT	TOTAL AMOUNT CLAIMED	TOTAL AMOUNT ADMITTED	DETAILS OF SECURITY	REMARKS
1	ACRE - Assets Care and Reconstruction Enterprise Ltd (Assigned by ALTICO Capital India Ltd.)	1,83,17,05,516	1,83,17,05,516	Secured Financial Creditor - 100% in Gottigere Property and Security over the Developmental Rights of all the projects of the LLP	Nil
2	IIFL Finance Limited	17,80,26,032	17,80,26,032	Secured Financial Creditor - the Loan Agreement by mortgaging its rights over the property bearing Corporation No. 400/5, PID No. 056-W0092, 2nd Block, R.T. Nagar, Bangalore, admeasuring 23,591 sq. ft. (the "Mortgaged Property"), and rights derived under a Joint Development Agreement dated 15 December 2014, registered as Document No. MLSD-1-3023/2014-15.	Nil
	TOTAL	2,00,97,31,548	2,00,97,31,548		